

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:272

ANSWERED ON:15.03.2013

IMPLEMENTATION OF ICDS SCHEME

Jindal Shri Naveen;Patel Shri Kishanbhai Vestabhai

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the programmes being run under the Integrated Child Development Services (ICDS) Scheme;
- (b) whether the Government proposes Public Private Partnership (PPP) in the implementation of the ICDS Scheme;
- (c) if so, the details thereof;
- (d) whether the ICDS Scheme is being hampered due to inadequate allocation of funds; and
- (e) if so, the details thereof and the action taken or proposed by the Government in this regard and the mechanism put in place to monitor the implementation of ICDS Scheme?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in Reply to Part (a) to (e) of Lok Sabha Starred Question No.272 for 15.3.2013 by Shri Naveen Jindal & Shri Kishanbhai V Patel regarding Implementation of ICDS Scheme

(a): The Integrated Child Development Services (ICDS) is a Centrally Sponsored flagship Scheme of the government. The scheme aims at holistic development of under-six children and providing nutritional and health support to pregnant and lactating mothers. Scheme provides for a package of six services viz. supplementary nutrition, immunization, referral services, health check-up, pre-school non formal education and health and nutrition education. Three of the six services namely Immunization, Health Check-up and Referral Services are delivered through Public Health system.

The concept of providing a package of services is based primarily on the consideration that the overall impact will be much larger if the different services develop in an integrated manner as the efficiency of a particular service depends upon the support it receives from related services. The services under the ICDS scheme are provided at the platform of Anganwadi Centre (AWC). The ICDS is a universal but self-selecting scheme and is open to all children below six years of age and Pregnant & Lactating Mothers, irrespective of their economic and social status.

The scheme is implemented through the States/UTs on a cost sharing basis in the ratio of 50:50 for supplementary nutrition (SNP) and 90:10 for other components except in the case of North Eastern States where the share of Central and State Government is in the ratio of 90:10 for all the components including SNP

The Scheme has been expanded in three phases in the years 2005-06, 2007-08 and 2008-09. The scheme today operates through a network of 7025 fully operational Projects and 13.31 lakh AWCs as on January, 2013 against the cumulative total of 7076 approved Projects and 14 lakh AWCs including Mini-AWCs and 'Anganwadi on Demand'. The services are currently being provided to 9.28 crore beneficiaries of which 7.48 crore are children under six and 1.80 crore are P&L Mothers. 3.5 crore children of 3-6 years are provided pre-school education of which 1.80 crore are boys and 1.70 crore are girls.

Considering the rapid universalisation and gaps and challenges which have crept in the scheme over the years, the government has approved Strengthening and Restructuring of ICDS Scheme with an over-all budget allocation of Rs. 1,23,580 crore during 12th Five Year Plan.

(b) & (c): The ICDS Scheme envisaged implementation of Projects through Voluntary Organisations, Local Bodies, Panchayati Raj Institutions, Social Welfare Board (where these are functioning efficiently) etc., with a view to derive community support. The States have been given the autonomy, within the overall framework of the ICDS Scheme to entrust projects to a voluntary organization including NGOs for which grants to them would be provided by the concerned State Government/UT Administration.

With a view to strengthen the ICDS scheme, it has been decided to assign management and operation of upto 10% projects to PRIs/NGOs/voluntary organizations under the restructured ICDS.

(d): No Madam. Against an allocation of Rs.10,391 crore during the 10th Five Year Plan, the government allocated Rs.44,400 crore for the ICDS scheme during the 11th Five Year Plan. Further, during the 12th Five Year Plan, a total approved allocation of Rs. 1,23,580 crore has been made for the scheme. Any additional requirement of funds under ICDS Scheme can be met through Supplementary Demands for Grants and savings.

(e): In the existing monitoring mechanism, monthly & half yearly progress reports are prescribed at Anganwadi and Project level in States/UTs. In addition, Government has introduced 5-tier monitoring and review mechanism at National, State, District, Block and Anganwadi Levels for which guidelines were issued on 31.03.2011. Under these guidelines, the District and Block level Committees closely monitor inter-alia regularity of functioning of AWCs, monitoring and supervision visits to AWC by ICDS functionaries etc. and Anganwadi level Committee is required to review and take, as well as suggest action, to improve delivery of services at the AWC etc.

In order to ensure proper functioning of AWCs, under the strengthening and restructuring of ICDS revised Management Information System (MIS), Web based MIS and provision for use of ICT has been introduced.